

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
TO THE SHAREHOLDERS OF
MULTIPURPOSE TRADING AND AGENCIES LIMITED**

Regd. Office: E- 49, N.D.S.E. Part- II, New Delhi-110049

**Corrigendum to the Public Announcement which appeared in this
Newspaper on April 10, 2006**

1. The object of the takeover is to change the existing line of business of the company in order to operate the commercial activity of dealing in petro-products.
2. There is no relation or agreements between the acquirers.
3. SEBI may initiate action against the promoters and the Target Company for any non compliance with the provisions of Chapter II of the SEBI (SAST) Regulations, 1997 during the period 1997-2003.

Mr Ajay Singh B-1, Kalindi Colony, New Delhi-110065, **Mr Bhupendra Kansagra** 4, Old Gannon Close, Northwood, Middlesex, U.K. HA4 2LU, **Mr Sanjay Malhotra** Goudsbloemlaan 25, 2565 CN, Den Haag, Netherlands, accept full responsibility for the information contained in this Corrigendum to Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by Manager to the Offer



CHARTERED CAPITAL AND INVESTMENT LIMITED

13, Community Centre, East of Kailash, New Delhi-110 065

Tel: (011) 26472557, 26419079, 26218274 Fax: (011) 26219491

Place : New Delhi

Date : May 20, 2006

Email: delhi@charteredcapital.net

Contact Person: **Mr. Amit Mehta**

Sd/-

On behalf of Acquirer